

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal No(s). 18767/2017M/S MEKASTER TELEMATICS LTD.  
THROUGH ITS MANAGING DIRECTOR

Appellant(s)

VERSUS

M.D., PRADESHIYA INDUSTRIAL  
AND INVESTMENT CORPORATION OF U.P.. & ORS.

Respondent(s)

Date : 14-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI  
HON'BLE MR. JUSTICE N.V. ANJARIAFor Appellant(s) : Mr. Rajesh Srivastava, AOR  
Mr. Rahul Kumar, Adv.  
Mr. Anil Kumar Gaur, Adv.  
Ms. Riddhi Gupta, Adv.For Respondent(s) : Ms. Pankhuri Shrivastava, Adv.  
Mr. Rajeev Sharma, Adv.  
Ms. Neelam Sharma, AOR  
Mr. Mukul, Adv.Mr. Tanmaya Agarwal, AOR  
Mrs. Aditi Agarwal, Adv.  
Mr. Udit Bhardwaj, Adv.

Mr. Konark Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard in-part.
2. List tomorrow i.e. 15.07.2026.

(LOKESH ARORA)  
SENIOR PERSONAL ASSISTANT(NIDHI MATHUR)  
COURT MASTER (NSH)